

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 06.08.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 824/2011	11) O.S 484/2018
2) O.S 506/2012	12) O.S 485/2018
3) O.S 1570/2012	13) O.S 486/2018
4) O.S 918/2016	14) O.S 487/2018
5) O.S 348/2017	15) O.S 488/2018
HEARING	16) O.S 489/2018
6) O.S 322/2016	17) O.S 490/2018
7) O.S 436/2016	18) O.S 504/2018
8) O.S 1144/2017	19) O.S 767/2018
9) O.S 136/2019	20) O.S 769/2018
10) O.S 144/2019	

S/d.
IInd Additional Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.07.2020 issued by Hon'ble High Court of Karnataka.